

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Petition No. 112/TT/2012

Date: 30.8.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission tariff for Northern Region System Strengthening Scheme-V, for tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your above mentioned petition and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.9.2012:

Justification for considering the delay and allowing IDC/ IEDC, as the reason for delay given in the petition for allowing IDC and IEDC for the delay period does not appear to be justifiable.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)